

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2
CP/16(AHM)2024

Proceedings under Section 244 of Co.Act,2013

IN THE MATTER OF:

Abdul Rehman Basheeruddin & Others
V/s
M/s.Pacific Refractories Limited & Others

.....Applicants

.....Respondents

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rohan Kumar, Adv.
For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

The Applicants are directed to file the hard copy, which is not received as on date, within three days.

Relist the matter on 18.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)